

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA


CA(CAA) No.917/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5th OCTOBER, 2018, 10:30 A.M.

Name of the Company	Sidhi Vinimay Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Manju Bhuteria, Advocate
 2. Mr. M. K. Maroti, ~~Adv.~~ FCA
 3. Mr. N. Gunumunthy, FCA
- } applicant


05/10/2018

ORDER

Ld. Counsel for the petitioners is present.

Heard. Admit. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)